## Government of Jammu and Kashmir Department of Law, Justice and PA Civil Secretariat, Srinagar.

## Notification Srinagar, the 30th of October, 2019.

SRO 975.-In exercise of the powers conferred by proviso to Article 309 of the Constitution of India , the Governor is pleased to direct that the cadre of the Jammu and Kashmir State Legal Services Authority (Subordinate) Service for the Union Territory of Jammu and Kashmir shall comprise the posts as indicated in Schedule-I to this notification, subject to any modifications as may be necessary.

This shall come into force with immediate effect.

By Order of the Governor.

Sd/-(Achal Sethi) Secretary to Government Dated: 30.10-2019

No: LD(Estt)2005/21 Copy to the:-

- Financial Commissioner to the Hon'ble Governor.
- All Financial Commissioners.
- All Administrative Secretaries to the Government.
- Chief Electoral Officer, J&K.
- Director, Information, J&K.
- Director, Archives, Archaeology and Museums.
- Director Litigation Jammu/ Kashmir.
- General Manager, Government Press, Jammu/Srinagar.
- Private Secretary to the Chief Secretary.
- 10. Stock file/Website, GAD.

(Riyaz Ahmad Riyaz) Deputy Legal Remembrancer

Schedule-I to SRO.975 dated 30.10.2019

S.	Name of the Post	N-		Cadre wise distribution		
N o		No of the Post s	Pay band/Scal e of the post with GP	UT	Divisional	District
1.	Section Officer	01	Level- 7(44900- 142400)	03		-
2.	Legal Assistant	10	Level- 6(35900- 113500)	02	08	-
3.	Junior Legal Assistant	11	Level- 6B(3560 0- 112800)	-	11	•
4	Head Assistant	08	Level- 6B(3560 0- 112800)	02	06	-
5.	Accountant	01	Level- 6B(3560 0- 112800)	01		•
6.	Senior Assistant	18	Level 5(29200- 92300)	03	15	
9.	Steno-Typist	20	Level 5(29200- 92300)	-	20	
10	Junior Assistant	60	Level- 4(25500- 81100)	03	57	
11	Driver	01	Level- 4(25500- 81100)	01	-	•
12	Orderly	61	SL- 1(14800- 47100)	04	57	

Cy di